

Name of the Judgeship:- **Simdega.**

Calender Year : **2020.**

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Statement for the Quarter:- **1st (Jan-Mar)/2nd (Apr-June)/3rd (July-Sept)/4th (Oct-Dec).**

(1). Number of Court Rooms for Judicial Officers of District & Subordinate Courts constructed/completed during the quarter	(2). Total number of Court Rooms for Judicial Officers of District & Subordinate Courts available/existing during quarter.	(3). Total number of Court Rooms for Judicial Officers of District & Subordinate Courts under construction during quarter.	(4). Number of Residential units for Judicial Officers of District & Subordinate Courts constructed/completed during quarter.	(5). Total number of Residential units for Judicial Officers of District & Subordinate Courts available/existing during quarter.	(6). Total number of Residential units for Judicial Officers of District & Subordinate Courts under construction during quarter.
Nil	08	Nil	Nil	18	Nil

Infrastructure Details of Subordinate Court

1.

Q.No.-(A) 1. Details of Owned Court Halls		
Sr. No	Question	01.04.2020
1.	Number of Self-Owned Court Halls (01.04.2020)	08
2.	Number of Government-Owned Court Halls (01.04.2020)	Nil
3.	Total Number of Owned Court Halls in the District (01.04.2020)	08

Q.No.- 2. Details of Court Halls on Rent		
Sr. No	Question	01.04.2020
1.	Number of Court Halls on Rent for less than 1 year (01.04.2020)	Nil
2.	Number of Court Halls on Rent for 1-3 years (01.04.2020)	Nil
3.	Number of Court Halls on Rent for 3-5 years (01.04.2020)	Nil
4.	Number of Court Halls on Rent for 5-10 years (01.04.2020)	Nil
5.	Number of Court Halls on Rent for more than 10 years (01.04.2020)	Nil
6.	Total Number of Court Halls on Rent (01.04.2020)	Nil

Q.No.- 3. Details of Court Halls Under Construction		
Sr. No	Question	01.04.2020
1.	Number of Court Halls that have been under construction for less than 1 year (01.04.2020)	Nil
2.	Number of Court Halls that have been under construction for 1-3 years (01.04.2020)	Nil
3.	Number of Court Halls that have been under construction for 3-5 years (01.04.2020)	Nil
4.	Number of Court Halls that have been under construction for 5-10 years (01.04.2020)	Nil
5.	Number of Court Halls that have been under construction for more than 10 years (01.04.2020)	Nil
6.	Total Number of Court Halls that are under construction (01.04.2020)	Nil

Q.No.- 4. Details of Owned Court Complexes		
Sr. No	Question	01.04.2020
1.	Number of Self-Owned Court Complex (01.04.2020)	01
2.	Number of Government-Owned Court Complex (01.04.2020)	Nil
3.	Total Number of Owned Court Complex in the District (01.04.2020)	01

Q.No.- 5. Details of Court Complexes on Rent		
Sr. No	Question	01.04.2020
1.	Number of Court Complexes on Rent for less than 1 year (01.04.2020)	Nil
2.	Number of Court Complexes on Rent for 1-3 years (01.04.2020)	Nil
3.	Number of Court Complexes on Rent for 3-5 years (01.04.2020)	Nil
4.	Number of Court Complexes on Rent for 5-10 years (01.04.2020)	Nil
5.	Number of Court Complexes on Rent for more than 10 years (01.04.2020)	Nil
6.	Total Number of Court Complexes on Rent (01.04.2020)	Nil

Q.No.- 6. Details of Court Complexes Under Construction		
Sr. No	Question	01.04.2020
1.	Number of Court Complexes that have been under construction for less than 1 year (01.04.2020)	Nil
2.	Number of Court Complexes that have been under construction for 1-3 years (01.04.2020)	Nil
3.	Number of Court Complexes that have been under construction for 3-5 years (01.04.2020)	Nil
4.	Number of Court Complexes that have been under construction for 5-10 years (01.04.2020)	Nil
5.	Number of Court Complexes that have been under construction for more than 10 years (01.04.2020)	Nil
6.	Total Number of Court Complexes that are under construction (01.04.2020)	Nil

Q.No.- 7. Details Regarding Upgradation of Court Complexes

Sr. No	Question	01.04.2020
1.	Number of Court Complexes which are differently abled friendly (01.04.2020)	01
2.	Number of Court Complexes that are at least 25% renewable energy (01.04.2020)	Nil
3.	Number of Court Complexes that are at least 50% renewable energy enabled (01.04.2020)	Nil
4.	Number of Court Complexes that are at least 100% renewable energy enabled (01.04.2020)	01
5.	Total Number of Court Complexes that are renewable energy enabled (01.04.2020)	01

Q.No.- 8. Details Regarding Upgradation of Court Complexes

Sr. No	Question	01.04.2020
1.	Number of Self-owned Residential Accommodation (01.04.2020)	12
2.	Number of Government-Owned Residential Accommodation (01.04.2020)	06
3.	Total Number of Owned Residential Accommodation for Judicial Officer in the District (01.04.2020)	18

Q.No.- 9. Details Regarding Upgradation of Court Complexes

Sr. No	Question	01.04.2020
1.	Number of Residential Accommodation on Rent for less than 1 year (01.04.2020)	Nil
2.	Number of Residential Accommodation on Rent for 1-3 years (01.04.2020)	Nil
3.	Number of Residential Accommodation on Rent for 3-5 years(01.04.2020)	Nil
4.	Number of Residential Accommodation on Rent for 5-10 years (01.04.2020)	Nil
5.	Number of Residential Accommodation on Rent for more than 10 years (01.04.2020)	Nil
6.	Total Number of Residential Accommodation on Rent (01.04.2020)	Nil

Q.No.- 10. Details of Court Complexes Under Construction		
Sr. No	Question	01.04.2020
1.	Number of Residential Accommodation that have been under construction for less than 1 year (01.04.2020)	Nil
2.	Number of Residential Accommodation that have been under construction for 1-3 years (01.04.2020)	Nil
3.	Number of Residential Accommodation that have been under construction for 3-5 years (01.04.2020)	Nil
4.	Number of Residential Accommodation that have been under construction for 5-10 years (01.04.2020)	Nil
5.	Number of Residential Accommodation that have been under construction for more than 10 years (01.04.2020)	Nil
6.	Total Number of Residential Accommodation that are under construction (01.04.2020)	Nil

Q.No.- 11. Details of Funds Allocated For Infrastructure		
Sr. No	Question	01.04.2020
1.	Source (2019-2020)	Nil
2.	Funds Allocated for the relevant financial year (In Crores) (2019-20)	Nil
3.	Funds Released (In Crores) (01.1.2020-31.03.2020)	Nil
4.	Funds Utilized (In Crores) (01.1.2019-31.03.2020)	Nil
5.	Funds Surrendered (In Crores) (2019-20)	Nil
6.	Funds Re-allocated to Other Heads (In Crores) (01.1.2020-31.03.2020)	Nil

Q.No.- (B). 1. Details of Strength of Staff in Subordinate Courts		
Sr. No	Question	01.04.2020
1.	Sanctioned Strength (01.04.2020)	119 (60 3rd Grade+ 59 4th Grade)
2.	Working Strength (01.04.2020)	92 (45 3rd Grade+ 47 4th Grade)
3.	Vacancies (01.04.2020)	27

Q.No.- 2. 1. Details of recruitment made in Court Staff		
Sr. No	Question	01.04.2020
1.	Number of Vacancies filled in the Cadre of Court Staff in the Subordinate Courts (01.1.2020-31.03.2020)``	Nil

